

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.126 of 2017 (SZ)**

**Applicant(s)**

P. Ponnusamy  
S.No.37, Komara Koattuthottam  
Thannirpandal Palayam  
Verappan Chattiram, Erode 638 004.

**Vs**

**Respondent(s)**

The District Collector  
Erode District and others

**Legal Practitioners for Applicant(s)**

M/s S. Kolandasamy & G. Sumathi

**Legal Practitioners for Respondents**

Mr. M. K. Subramanian, E. Manoharan  
& P. Velmani for R1  
M/s Rita Chandrasekar for R2 & R3  
Mr. Gnanasekaran for R4  
M/s Taaur Associates, S. Kamalesh  
Kannan, S. Sai Sathya Jith for R5 & R6

**Application No.127 of 2017 (SZ)**

**Applicant(s)**

Mrs. G. Eswarai  
No.40A/8, Eswari Illam  
Minnakattu Thottam,  
Pavaye, Thaneer Pandal Palayam  
Veerappan Chatram Post, Erode

**Vs**

**Respondent(s)**

The District Collector  
Erode District and others

**Legal Practitioners for Applicant(s)**

M/s. S. Kolandasamy & G. Sumathi

**Legal Practitioners for Respondents**

Mr. M. K. Subramanian, E. Manoharan  
& P. Velmani for R1  
M/s Rita Chandrasekar for R2 & R3  
Mr. Gnanasekaran for R4  
M/s Taaur Associates, S. Kamalesh  
Kannan, S. Sai Sathya Jith for R5 & R6

Note of the Registry	Orders of the Tribunal
Item No.6&7	<p data-bbox="406 306 1395 349">Date: 17<sup>th</sup> August, 2017</p> <p data-bbox="406 376 1395 645">The learned counsel appearing for the Pollution Control Board submits that pursuant to the direction of this Tribunal an inspection was carried out and report will be filed if necessary time is given. The Board shall file its report on 22.08.2017.</p> <p data-bbox="406 672 1395 712">Post this application for disposal on 22.08.2017.</p> <p data-bbox="941 927 1395 1008">.....,JM (Justice Dr. P. Jyothimani)</p> <p data-bbox="909 1223 1395 1303">.....,EM (Shri P.S. Rao)</p>

